27792

INCOME TAX APPELLATE TRIBUNAL
Pratishtha Bhavan, 3rd & 4th floor,
101, M.K. Road, Munbai 400020.

No.F.98-Cash(AT)/2025-26 14th July 2026

NOTICE INVITING OBJECTION, IF ANY
FROM ASSESSEES / DEPARTMENT
FOR WEEDING NOTICE OF OLD APPEAL RECORD

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai proposes to weed out old records in accordance with rules pertaining to appeals disposed during January 2020 to June 2020.

2. Assessee's representatives / Department representatives are hereby requested to intimate whether any appeal against the order of the Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on before 14th August 2026 for exempting the said appeal records from the weeding process.

3. If no objection is received on or before 14th August 2026, it will be presumed that none of the parties have any objection for those records and Tribunal will proceed with the weeding process

Yours faithfully,

Sd/-
ASSISTANT REGISTRAR

Copy to:

1. The Department Representative, ITAT, Mumbai.
2. The President, ITAT, Bar Association, Mumbai.
3. Notice Board, ITAT, Mumbai.
4. ITAT Official Website.

ASSISTANT REGISTRAR